

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/3831/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 15th October, 2020.

Sub: **Casual leave.**

Ref:- Letter No. **LCG.11/2002-03/209 dtd. 15.10.2020**

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 19.10.2020. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

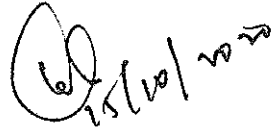
sd/-

JT. REGISTRAR (VIGILANCE)

3833
Memo NO.HC.VII-83/1994/3832-A, dated 15.10.2020

Copy forwarded for information to:

- 1/ The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Rdgn